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ITEM NO.41

REGISTRAR COURT.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12521/2012

U.P.STATE BRIDGE CORP.LTD.

Petitioner(s)

VERSUS

C.I.T LUCKNOW

Respondent(s)

Date: 30/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Vishnu Sharma, Adv.
Ms. Bina Gupta,Adv.

For Respondent(s)

Mr Bikas Kar Gupta, Adv.
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

No further steps required to be taken in the matter. It be
processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj